

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3272
ANSWERED ON:24.08.2006
DEVELOPMENT OF AIRPORT AT MYSORE .
Vijayashankar Shri C.H.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) Whether the Government of Karnataka and Airports Authority of India (AAI) have signed a Memorandum of Understanding to develop the Airport at Mysore;
- (b) If so, whether the land acquisition has been completed for the said project;
- (c) If so, the details thereof;
- (d) If not, the reasons therefor; and
- (e) The time by which the work is likely to be started?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Yes, Sir.

(b), (c) and (d) The State Government of Karnataka was requested to acquire 174 acres of land adjoining the existing airport boundary for development of Mysore airport. However, the State Government has agreed to hand over only 154 acres of land, since a portion of land measuring 20 acres out of the proposed 174 acres is under litigation.

(e) January, 2007.